

WRIT PETITION (C)

FILING NUMBER: 2748/2020

KUNTI DEVI

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 20/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Subject may be mentioned on presentation form.
2. CF of Rs. 230 may be payable.
3. Para no. after para 16 may be verified or corrected.
4. All annex may be certified to be true.
5. Date in para / subpara 2 , para 1 prayer , index and synopsis may be verified or corrected as per annex 1.
6. T/C of page no, 19, 26 is not tally with its true copy.
7. F/C or T/C of page no. 20 may be given.

Saket Kumar Singh

17/06/2020.